

JUDGMENTS FOR THE MONTH OF JULY, 2011

Sl No	Date of Judgment	CASE NO.	PARTIES' NAME	SUBJECT	JUDGMENT DELIVERED BY
1	1 st	<u>MACApp. 146(K)/2003</u>	ORIENTAL INSURANCE CO.LTD. VS SMTI HOMI RAI & ORS.		THE HON'BLE MR.JUSTICE P K MUSAHARY
2	1 st	<u>MACApp. 25(K)/2008</u>	ORIENTAL INSURANCE CO.LTD. VS SMTI HOMI RAI & ORS.		THE HON'BLE MR.JUSTICE P K MUSAHARY
3	1 st	<u>WP(C) 2358/2011</u>	AJIUR RAHMAN VS THE UNION OF INDIA & ORS	Oders of Foreigners Tribunal/Illegal Migrant(D) Tribunal	THE HON'BLE MR. JUSTICE B.K. SHARMA
4	6 th	<u>WP(C) 167(SH)/2011</u>	DR MALAVIKA DESAI VS UNION OF INDIA AND ORS		THE HON'BLE MR JUSTICE T VAIPHEI
5	13 th	<u>CRP 29(SH)/2010</u>	SMTI GONGJI MARAK AND ANR VS SHRI SENGSON SANGMA AND ANR		THE HON'BLE MR JUSTICE T VAIPHEI
6	18 th	<u>W.P.(CrI.) 49(IM)/2011</u>	SMTI. HATKHONENG VS STATE OF MANIPUR REPRESENTED BY THE SECRETARY/COMMISSIONER (HOME) & ORS.		THE HON'BLE MR. JUSTICE BP KATAKEY THE HON'BLE MR. JUSTICE BD AGARWAL
7	19 th	<u>WP(C) 3491/2007</u>	NO. 870025895 CONSTABLE PRAFULLA KR. NATH VS THE UNION OF INDIA & ORS	Major punishment	THE HON'BLE MR. JUSTICE B.K. SHARMA
8	19 th	<u>WP(C) 5369/2008</u>	M/S KALPATARU AGRO FOREST VS UNION OF INDIA AND ORS	Disputes against the Railways.	THE HON'BLE MR. JUSTICE P.K.MUSAHARY
9	19 th	<u>CrI.Pet. 98/2010</u>	ACCRESCENT WAY MARKETING PVT. LTD. & ORS VS THE STATE OF ASSAM AND ORS.	Criminal Revisions for quashing of criminal proceeding	THE HON'BLE MR. JUSTICE B.D. AGARWAL
10	19 th	<u>WP(C) 1656/2011</u>	MR. ALIMEI RONGMEI AND ORS VS THE STATE OF ASSAM AND ORS	Other Civil Rules	THE HON'BLE MR. JUSTICE P.K.MUSAHARY
11	20 th	<u>CRP 68(SH)/2007</u>	M/S INDERJEET MEHTA VS UNION OF INDIA & ORS.		THE HON'BLE MR JUSTICE T VAIPHEI
12	20 th	<u>WP(C) 351(SH)/2009</u>	ASIR ALI LASKAR VS THE STATE OF MEGHALAYA & ORS.		THE HON'BLE MR JUSTICE T VAIPHEI
13	20 th	<u>WP(C) 30(SH)/2011</u>	SHRI HERMON RYNGSKAI VS JAINTIA HILLS AUTONOMOUS DISTRICT COUNCIL & ORS.		THE HON'BLE MR JUSTICE T VAIPHEI
14	21 st	<u>MFA 25/2004</u>	NATIONAL INSURANCE CO LTD VS KAMALA KANTA NATH AND ORS.	Appeals under the Employees State Insurance Act, 1948.	THE HON'BLE MR. JUSTICE A.C. UPADHYAY

15	21 st	WP(C) 4082/2005	SMT. MANJULA HAQUE ISLAM VS THE STATE OF ASSAM	Other land matters.	THE HON'BLE MR JUSTICE U.B. SAHA
16	21 st	WP(C) 4962/2008	PRANAB KUMAR GHOSH AND ANR VS THE ASSAM BOARD OF REVENUE AND ORS	Orders passed by the Board of Revenue in land matters.	THE HON'BLE MR JUSTICE U.B. SAHA
17	21 st	CRP 263/2009	M/S ASHOK PAPER MILL (ASSAM) LTD. & ORS. VS M/S NORTH EASTERN CHEMICALS INDUSTRIES (P) LTD. & ORS.	Civil Revision under Article 227 of the Constitution.	HON'BLE MR JUSTICE IA ANSARI
18	21 st	Crl.A. 28/2010	RUSTAM ALI VS THE STATE OF ASSAM	Appeals against conviction for offences under IPC.	THE HON'BLE MR. JUSTICE I. A. ANSARI
19	22 nd	RSA 81/2003	ABDUL SALAM AND ORS. VS MD. JULMAT ALI AND ORS.	Second Appeals arising out of suits for title and/or injunction	HON'BLE MR. JUSTICE A.C.UPADHYAY
20	22 nd	CRP 296/2009	SMT. KALYANI BORKOTAKY VS KAMAKHYTA BORTHAKUR & ORS.	Civil Revision under Article 227 of the Constitution.	THE HON'BLE MR. JUSTICE A.C. UPADHYAY
21	22 nd	WP(C) 305(SH)/2009	SHRI MRINAL K SANGMA VS THE STATE OF MEGHALAYA & ORS.		THE HON'BLE MR JUSTICE T VAIPHEI
22	22 nd	CRP 261/2010	THE DANGARKUCHI/SONAKUCHI GRAVEYARD VS DINA NATH DAS & ORS	Civil Revision under Article 227 of the Constitution.	THE HON'BLE MR. JUSTICE A. C. UPADHYAY
23	25 th	WP(C) 7807/2004	SAILEN KONWAR DUTTA VS THE STATE OF ASSAM & ORS.	Sales Tax	HON'BLE THE CHIEF JUSTICE MR. MADAN B LOKUR THE HON'BLE MR JUSTICE T VAIPHEI
24	25 th	WP(C) 7808/2004	SAILEN KONWAR DUTTA VS THE STATE OF ASSAM & ORS.	Sales Tax	HON'BLE THE CHIEF JUSTICE MR. MADAN B LOKUR THE HON'BLE MR JUSTICE T VAIPHEI
25	25 th	WP(C) 7810/2004	SAILEN KONWAR DUTTA VS THE STATE OF ASSAM & ORS.	Sales Tax	HON'BLE THE CHIEF JUSTICE MR. MADAN B LOKUR THE HON'BLE MR JUSTICE T VAIPHEI
26	25 th	WA 130/2011	SAPON BORAH VS THE STATE OF ASSAM & ORS	Writ Appeals under the Gauhati High Court Rules.	HON'BLE THE CHIEF JUSTICE MR. MADAN B LOKUR THE HON'BLE MR JUSTICE T VAIPHEI
27	27 th	WA 82/2006	S. S. PHOTOGRAPHIC LAB PVT. LTD. VS THE STATE OF ASSAM & ORS.	Writ Appeals under the Gauhati High Court Rules.	HON'BLE THE CHIEF JUSTICE MR. MADAN B. LOKUR HON'BLE MR. JUSTICE A. C. UPADHYAY
28	27 th	WA 83/2006	S. S. PHOTOGRAPHIC LAB PVT. LTD. VS THE STATE OF ASSAM & ORS.	Writ Appeals under the Gauhati High Court Rules.	HON'BLE THE CHIEF JUSTICE MR. MADAN B. LOKUR HON'BLE MR. JUSTICE A. C. UPADHYAY

29	27 th	WA 84/2006	SANAT KR DEY VS THE STATE OF ASSAM & ORS.	Writ Appeals under the Gauhati High Court Rules.	HON'BLE THE CHIEF JUSTICE MR MADAN B. LOKUR HON'BLE MR. JUSTICE A. C. UPADHYAY
30	27 th	WP(C) 6250/2007	SHALIMAR CHEMICAL WORKS LTD. VS THE STATE OF ASSAM AND ORS	Sales Tax	HON'BLE THE CHIEF JUSTICE MR. MADAN B. LOKUR HON'BLE MR.JUSTICE P K MUSAHARY
31	27 th	Crl.A. 29/2011	JIBANGSHU PAUL VS NATIONAL INVESTIGATION AGENCY	Appeals against conviction for offences under IPC.	HON'BLE MR JUSTICE I A ANSARI HON'BLE MR JUSTICE A K GOSWAMI
32	27 th	WP(C) 104(K)/2011	MR.APONGO OVUNG & ORS. VS THE STATE OF NAGALAND & ORS.		THE HON'BLE MR. JUSTICE P K MUSAHARY
33	28 th	CRL.A(J) 94/2005	BABUL BORO @ BABULAL BORO VS THE STATE OF ASSAM		THE HON'BLE MR. JUSTICE I.A. ANSARI THE HON'BLE MR. JUSTICE C.R. SARMA
34	28 th	CRL.A(J) 64/2007	SRI BANGLA BAGTI VS THE STATE OF ASSAM		HON'BLE MR. JUSTICE I.A. ANSARI HON'BLE MR. JUSTICE C. R. SARMA
35	28 th	CRL.A(J) 146/2008	DIPAK TALUKDAR VS THE STATE OF ASSAM	Criminal Appeals (Jail)	THE HON'BLE MR. JUSTICE I.A. ANSARI THE HON'BLE MR. JUSTICE C.R. SARMA
36	28 th	Crl.A. 193/2008	YUBRAJ KALITA VS THE STATE OF ASSAM	Appeals against conviction for offences under IPC.	THE HON'BLE MR. JUSTICE I.A. ANSARI THE HON'BLE MR. JUSTICE C.R. SARMA
37	28 th	Crl.A. 207/2008	CHANDIRAM KALITA VS THE STATE OF ASSAM	Appeals against conviction for offences under IPC.	THE HON'BLE MR. JUSTICE I.A. ANSARI THE HON'BLE MR. JUSTICE C.R. SARMA
38	28 th	WA 160/2011	THE WORKMEN OF LOKTAK HYDRO ELECTRIC POWER CORPORATION, VS THE MANAGEMENT OF LOKTAK HYDRO ELECTRIC POWER CORPORATION & ORS,	Writ Appeals under the Gauhati High Court Rules.	THE HON'BLE MR. JUSTICE AMITAVA ROY THE HON'BLE MR. JUSTICE B.D. AGARWAL